

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 27.01.2025 TO 31.01.2025

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/51930/2022	F.O/50085/2025	27.01.2025	30.01.2025
2.	C/50289/2024	F.O/50089/2025	28.01.2025	30.01.2025
3.	C/55371/2023	F.O/50091/2025	28.01.2025	30.01.2025
4.	C/51137/2020	F.O/50093-50094/2025	28.01.2025	30.01.2025
5.	C/51251/2022	F.O/50096/2025	30.01.2025	31.01.2025
6.	C/51977/2022	F.O/50104/2025	30.01.2025	31.01.2025
7.	C/53817/2018	F.O/50105/2025	30.01.2025	31.01.2025
8.	C/352-353/2010	F.O/50106-50107/2025	30.01.2025	31.01.2025
9.	C/51063/2020	F.O/50108/2025	30.01.2025	31.01.2025

Val 03/12/25
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.